

Power Corporation, Gujarat and Maharashtra in near future;

(b) whether it is a fact that the World Bank is likely to finance the said programme;

(c) if so, the details thereof; and

(d) which of the States will be benefited by this programme?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) to (d). A transmission project which covers certain EHV transmission lines and other associated facilities to be executed by National Thermal Power Corporation (NTPC), Gujarat Electricity Board (GEB) and Maharashtra State Electricity Board (MSEB) has been posed to the World Bank, which is likely to be appraised during September-October, 1982. The direct beneficiary States of the proposed project are Gujarat and Maharashtra while the indirect beneficiary States will be Andhra Pradesh, Madhya Pradesh, Tamil Nadu and Uttar Pradesh.

Review of Policy for Production of Bulk Drugs

*441. SHRI DHARAM DASS SHASTRI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is true that the existing policies framed by Government for production of bulk drugs have not been reviewed from time to time with the changing circumstances of the industry;

(b) if so, the reasons thereof; and

(c) if not, what are the items year wise for which review has taken place with a change in circumstances?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) No, Sir.

(b) Does not arise.

(c) The following modifications have been adopted in the implementation of

the 1978 Drug Policy, because of changes in the circumstances:

(i) As part of 1978 Drug Policy, it was decided that the scheme of registration with DGTD shall cease in so far as the drug industry was concerned. However, in April, 1978, Government in the Department of Industrial Development further liberalised the scheme of registration with DGTD in respect of all industries. After examination of the whole matter, in consultation with the Department of Industrial Development, it was decided to continue the scheme of registration with D.G.T.D. for the drug industry, pending a final decision in the matter subject to the parameters of the Drug Policy being followed.

(ii) In the 1978 Drug Policy Statement indicative lists of drugs open for licensing to (i) public sector (ii) Indian sector (iii) open to all sectors, were announced. In 1980, Erythromycin, which appeared in the public sector list was decided to be shifted to the list of drugs reserved for the Indian sector. This was done in view of the assessment that IDPL would not be able to meet the 1984-85 demand for Erythromycin.

(iii) The provisions of the Drug Policy relating to regularisation of excess production have been modified in the light of the industrial policy announced by the Government providing for recognition of installed capacity (September, 1980) and re-endorsement of capacity (April, 1982).

Haldia-Fertilizer Plant

*442. SHRI SATYAGOPAL MISRA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the commercial production of the Hindustan Fertilizer Corporations unit at Haldia has started;

(b) if not, the reasons for the delay; and

(c) when the commercial production of the said unit is expected to start?